

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD**

TP 231 of 2019 [CP 99 of 2018]

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2020**

Name of the Company: Anil Jain
V/s
Saubhagya Hospitals Pvt Ltd & Ors

Section: Section 241,242,243,244,246 of the Companies Act, 2013

ORDER
(Through video conferencing)

This IAs pertained to connected with those IAs which listed on serial No.29.

Hence, this matter stands adjourned for further consideration on 25.06.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 19th day of June, 2020.